Name of the Corporate Debtor: UNITED NEWS OF INDIA; Date of Commencement of CIRP: 19-05-2023; List of Creditors as on: 20-02-2024; Name of IP: Ms. Pooja Bahry; Process Number: 1; Last 5 digitof registration number: 10063

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	21795882	1	21795882	1.66	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	755	1075631554	755	1039154319	79.17	0	36477235	0	Annexure 6
7	Operational creditors (Government Dues)	4	227683727	4	227147706	17.31	0	536021	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	121	14075476	121	7075641	0.54	0	6999835	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	17415049	1	17415049	1.33	0	0	0	Annexure 9
Total		882	1356601688	882	1312588597	100.00	0	44013091	0	